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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA)No.469/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company	Circle Infra Projects Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 Mrs. Manju Bhuteria. Advocate Petitioner.
2. N. GURUMURTHY, PCA

N. Gurumurthy
30/11/17

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

Jd
(Jinan K.R.)
Member (J)

Jd
(V.P.Singh)
Member (J)